

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1344
TO BE ANSWERED ON: 06.12.2021
VAN DHAN VIKAS KENDRAS IN WEST BENGAL

1344. SHRI SUNIL KUMAR MONDAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has succeeded in improving tribal incomes through value addition of tribal products through the Van Dhan Vikas Kendras initiative;
- (b) if so, the details thereof State/UT-wise including West Bengal;
- (c) if not, the reasons therefor; and
- (d) the future initiatives in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c) Ministry of Tribal Affairs is implementing Van Dhan Vikas Karyakaram through TRIFED (Tribal Co-Operative Marketing Development Federation of India Limited) to promote value-addition and marketing of tribal products and minor forest products (MFP) catering to increase in the income of tribal MFP gatherers. State-wise number of beneficiaries and the sales generated through these Van Dhan Vikas Kendra (VDVK) clusters is at **Annexure**. This being a demand-driven scheme, the proposals for establishment of VDVKCs are received from State Governments. Funds have been provided by TRIFED to the respective Implementing Agencies of State Governments to implement the Karyakaram as per the laid down objectives. No beneficiary State Government has so far formally submitted any report regarding non-fulfilling of the objective of the Karyakaram. Till date no proposal for VDVKCs has been received from the State of West Bengal.

(d) Ministry of Tribal Affairs envisages to set up 500 VDVKCs each year through TRIFED for generating additional income to the village level primary SHG units through value-addition and marketing of tribal products and minor forest products.

Annexure mentioned at reply to LSUQ No. 1344 for answer on 06.12.2021 regarding Van Dhan Vikas Kendras in West Bengal

Details of State wise Van Dhan Self Help Groups (VDSHG) & VDVK Clusters (VDVKCs)

Sl No.	States /UT	No. of VDVK Clusters Sanctioned / Approved	No. of Forest Gatherers	Amount Sanctioned (Rs. in lakhs)	No. of VDVK Clusters operationalized	Sales by VDVK Clusters (in Rs. Lakhs)
1	Andhra Pradesh	415	123258	6162.9	105	211.99
2	Arunachal Pradesh	85	25500	1275		
3	Assam	302	90316	4530	80	41.16
4	Bihar	8	1630	81.5		
5	Chhattisgarh	139	41700	2085	70	624.1
6	Dadra & Nagar Haveli and Daman & Diu	1	302	15	-	-
7	Goa	10	3000	150	1	-
8	Gujarat	116	34424	1721.2	3	-
9	Himachal Pradesh	3	810	40.5	-	-
10	Ladakh	10	3000	150	-	-
11	Jharkhand	39	11601	569.7	15	20.43
12	Karnataka	140	41748	2087.4	21	12
13	Kerala	44	12038	597.25	5	1.85
14	Madhya Pradesh	107	32100	1605	28	31.9
15	Maharashtra	264	79350	3960	32	84.975
16	Manipur	200	60390	2996.8	139	212.47
17	Meghalaya	39	11835	584.1	-	-
18	Mizoram	159	46168	2306.55	44	77.21
19	Nagaland	206	61800	3089.9	85	233.68
20	Odisha	170	51019	2479.25	23	117.98
21	Rajasthan	479	144803	7135.6	16	61.28
22	Sikkim	80	23800	1169.05	6	6.77
23	Tamil Nadu	8	2400	120	4	38
24	Telangana	17	5100	255	-	-
25	Tripura	32	9039	436.95	15	5.51
26	Uttar Pradesh	25	7191	359.55	5	7.8
27	Uttarakhand	12	3605	179.95	6	0.62
Total		3110	927927	46143.15	703	1789.725
